

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:543
ANSWERED ON:28.07.2010
VIEWS ON RTI ACT
Naik Dr. Sanjeev Ganesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether high-powered Committee headed by the Prime Minister decided to seek the views of all Ministries and Departments in the Government with regard to the future of the RTI Act;
- (b) if so, whether the Committee proposed to set up a five year roadmap for the future of the Act;
- (c) if so, whether any final decision in this regard has been taken; and
- (d) if so, the details thereof?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a) : No, Sir.

(b) to (d) : Question does not arise.